

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (d). Defence Service Personnel who have been disabled either in war or in peace time and whose disability is attributable to military service, are accorded priority I for employment. As a special dispensation to the disabled IPKF personnel, guidelines have been issued to give priority for employment to these personnel for employment under the Government of India over other normal cases of ex-servicemen against vacancies reserved for ex-servicemen. In addition, disabled Army personnel of the IPKF, invalided out of service on account of injuries sustained in the operations in Sri Lanka, have been made eligible for Liberalised Pensionary Awards as for battle casualties. They are also entitled to other facilities such as medical and travel concessions, educational concessions for children studying in Government schools, as well as assistance in employment and self-employment.

[*Translation*]

Scheme of Demarcation of Forest Land

6831. SHRI RAGHAVJI: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are aware that large area of land earmarked as forest land is without any green cover;

(b) if so, whether Government propose to consider the scheme of demarcation of forest land in consultation with the State Governments; and if not, the reasons therefor; and

(c) whether Government particularly propose to exempt the places where minerals are available from the ambit of Forest (Conservation) Act, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) It is estimated that 30 million ha. of forest area has no tree cover in the country.

(b) A scheme for Survey and demarcation of forests has been proposed for inclusion in the Eighth Five Year Plan.

(c) No, Sir.

[*English*]

Allocation to Punjab for 20-Point Programme

6832. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) the funds allocated to Punjab for 20-Point Programme during the last three years, year-wise and point-wise;

(b) whether Punjab Government have utilised the entire amount during the period;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (d). The allocations for the 20-Point Programme are derived from various sectoral heads of the State Annual Plans. A Statement showing the details of allocations in the State Plan Sector are given in Statement-I below. The utilisation of the allocated funds works out to 96% in 1987-88, 93% in 1988-89 and 92% in 1989-90. The details of utilisation are in Statement-II below. It will be seen from the attached statements that utilisation of funds has been generally satisfactory.

STATEMENT-I*Twenty Point Programme in Punjab Allocation in State Plan Sector**(Rs. in lakhs)*

Sl. No.	Items	1987-88	1988-89	1989-90
1	2	3	4	5
1.	<i>Attack on Rural Poverty</i>			
	IRDP	365	444	229
	NREP/JRY	243	266	322
	Community Development and Panchayats	535	525	820
	Village and Small Industries	673	635	743
2	Rainfed Agriculture	—	—	—
3.	Better use of irrigation	7009	8132	7644

(Rs in lakhs)

<i>Sl No</i>	<i>Items</i>	<i>1987-88</i>	<i>1988-89</i>	<i>1989-90</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
<i>4</i>	Bigger Harvests	3729	4287	6264
<i>5</i>	Land Reforms	—	10	—
<i>6</i>	Safe drinking water	1104	1319	1700
<i>7</i>	Health for all	400	450	700
<i>8</i>	Two child Norm-Nutrition	593	279	275
<i>9</i>	Education	1810	2510	2844
<i>10</i>	Justice to SC/ST	510	600	700
<i>11</i>	Opportunities for Youth	155	172	704
<i>12</i>	Housing for people	70	55	55
<i>13</i>	Improvement of slums	62	150	100

(Rs. in lakhs)

Sl. No.	Items	1987-88	1988-89	1989-90
1	2	3	4	5
14.	Forestry	600	663	685
15.	Protection of environment	31	47	47
16.	Concern for consumer	—	1	1
17.	Energy for villages	—	25	30
	Total	17899	20580	23863

STATEMENT-II

Twenty Point Programme—Punjab Expenditure in the State Plan Sector

(Rs. in lakhs)

Sl. No.	Items	1987-88	1988-89	1989-90 (Provisional)
1	2	3	4	5
1.	Attack on Rural Poverty			
	IRDP	526	535	258
	NREP/JRY	253	500	345
	Community Development and Panchayats	529	590	562
	Village and Small Industries	547	328	498
2.	Rainfed Agriculture	—	—	—
3.	Better use of Irrigation	7363	6715	7644

(Rs. in lakhs)

Sl. No.	Items	1987-88	1988-89	1989-90 (Provisional)
1	2	3	4	5

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4.	Bigger Harvests	3163	4207	5399
5.	Land Reforms	—	—	1
6.	Safe drinking Water (Inclusive of R. Sanitation)	1203	1429	1500
7.	Health for All	296	366	637
8.	Two child Norm-Nutrition	239	275	275
9.	Education	1520	2295	2561
10.	Justice to SC/ST	632	647	700
11.	Opportunities for Youth	162	452	703

(Rs in lakhs)

Sl No	Items	1987-88	1988-89	1989-90 (Provisional)
1	2	3	4	5
12	Housing for people	63	66	53
13	Improvement of slums	62	62	62
14	Forestry	616	640	685
15	Protection of Environment	31	40	42
16	Concern for consumer	—	—	1
17	Energy for villages	25	25	30
Total		17230 (96%)	19172 (93%)	21956 (92%)

Note — The percentage figures in brackets show utilisation of allocation during the respective years